PENDENCY REPORT AS ON 03-06-2021		
SI No.	Case Туре	Total
1	ABLAPL- Anticipatory Bail	11382
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	47
4	Application Us 34 of the Act involving International	1
	Commercial Arbitration	
5	ARBA-Appeals under Indian Arbitration Act.	275
6	ARBP-Petitions under Indian Arbitration Act.	128
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	5266
9	CEREF-Reference under Central Excise Act.	20
10	CMAPL-Miscellaneous Applications.	2589
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2516
13	COA-Appeals against judgement in Comp.Pet.	17
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	7
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	5975
18	Contempt Petition in Bhubaneswar Bench	34
19	Contempt Petition in Cuttack Bench	162
20	Contempt Petition in Sambalpur Bench	3
21	CONTR-Proceeding relating to Criminal Contempt	79
22	COPET-Orginal Petition (Companies Act.)	130
23	CRA-Criminal Appeals	1020
24	CRLA-Appeal against Judgement/Sentence.	10012
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1417
26	CRLMA-Other Miscellaneous Application.	676
27	CRLMC-Appl.under Sec.482 Cr.P.C.	11251
28	CRLMP-Criminal Miscellaneous Petition	603
29	CRLREV-Criminal Revision.	9107
30	CRLTR-Original Trial.	1
31	CRMC-Criminal Miscellaneous Case	22
32	CRP-Revision Petition.	158
33	CRREV-Criminal Revision	261
34	CS(OS)-Civil suits.	1
35	CUSREF-Reference under Customs Act.	3
36	CVA-Civil Appeals	3
37	CVREV-Civil Revision.	38
38	CVRVW-Civil Review.	19
39	DSREF-Confirmation under Sec.336 Cr.P.C.	3
40	EC-Execution Case.	3
41	ELA-Appeals from Judgement in Election Pet.	14
42	ELPET-Election Petitions.	28
43	EXFA-Execution First Appeal.	3
44	EXOS-Execution Application.	4
45	EXP-Execution Petition.	21
46	FA-First Appeal	1091
47	FAO-First Appeal from Orders.	3249
48	FA(OS)-FA from Judgement in original suits.	1
49	GA-Government Appeals	112
50	GCRLA-Government Appeals	415
51	GUAP-Pet. under Guardianship and Wards Act.	12
52	IP(M)-Main Petition (Insolvency ACt.)	1
53	ITA-Appeals Income-tax	409
54	JCRA-Jail Criminal Appeals	15
55	JCRLA-Jail Criminal Appeal	1207
56	JCRLRV-Jail Criminal Revision.	12
57	JCRMC-Jail Criminal Misc.Case.	1
58	LAA-Appeals (Land Acquisition Act)	995
59	LPA-Letters Patent Appeals.	36

	Grand Total	176025
102	WP(C)-Writ Petition under Art.226 and 227.	71403
101	WPC(TAC)-Transfer Application in Cuttack Bench	5
100	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	482
99	WPC(OAS)-Original Application in Sambalpur Bench	14
98	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	27
97	WPC(OA)-Original Application in Bhubaneswar Bench	372
96	WPC(OAC)-Original Application in Cuttack Bench	1067
95	WPC(OAB)-Original Application in Berhampur Bench	2
94	WA-Appeals before DB against SB Judgement	3915
93	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	923
92	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	288
91	TREV-Tax Revesion	95
90	TEST-Testamentary Cases.	1
89	TA-Tax Appeal	12
88	STREV-Sales Tax Revision.	1556
87	STAPL-Appl.for direction to make a reference.	1
86	SPA-Sp.Appeal before DB	5
85	SM-Suo Motu.	46
84	SJC-Special Jurisdiction Case (Tax Matters)	179
82	SA-Second Appeal SCLP-Pet.for leave to appeal to Supreme Court	1
<u>81</u> 82	SAU-Second Appeal from Appellate Order.	2300
80	RVWPET-Review Petition. SAO-Second Appeal from Appellate Order.	2031 225
79	RSA-Second Appeal from Judgement and Decree.	6796
78	RPFAM-Revision US 19 of Family Court Act.	1654
77	RFA-FA from Judgement and Decree in Suit	2154
76	Review Petition in Cuttack Bench	41
75	Review Petition in Bhubaneswar Bench	2
74	RCFA-First Appeals(Rent Control Matters)	1
73	OVTA-Tax Appeal Under OVAT ACt.	1
72	OTC-Other Tax Case.	5
70	OTAPL-Other Tax Applications.	120
70	OREF-References. OS-Original Suit.	1
<u>68</u> 69	OJC-Original Jurisdiction case (Writ) OREF-References.	1533 1
67	OCRMC-Original Crl. Miscellaneous Case	100
66	MSA-SA from judgements in Misc. Cases.	85
65	MJC-Misc.Judicial Case.	59
64	MFA-FA against Spl. Jurisdiction Cases.	12
63	MATA-Matrimonial Cases (Appeals)	930
62	MAC-Motor Accident Claims. MA-Miscellaneous Appeals	102
61		1